

SITEM NO.1  
PART HEARD

COURT NO.10

SECTIONS XVIA, PIL, IX,  
X & XIIA

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

TRANSFERRED CASE (CIVIL) NO.22 OF 2001

BRIJ MOHAN LAL

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(Office report with quarterly/status reports received from  
High Courts and State Governments, directions/intervention/  
impleadment, exemption from filing O.T. and office report)

With

Transferred Case (C) No.23 of 2001

Writ Petition (C) No.140 of 2005  
(With appln. for interim directions)

Writ Petition (C) No.28 of 2011  
(With appln. for permission and office report)

Writ Petition (C) No.152 of 2011

II. [Regarding Service Matters - Absorption against the regular  
vacancies]  
[State of Orissa]

Writ Petition (C) No.250 of 2008  
(With appln. for stay, directions, direction/stay, vacating  
stay and office report)

Writ Petition (C) No.254 of 2008  
(With appln. for stay, directions, direction/stay and office  
report)

Writ Petition (C) No.261 of 2008  
(With appln. for ex-parte stay and office report)  
[For Final Disposal]

III. [Challenging Termination and Continuation]  
[State of Gujarat]

S.L.P. (C) No.26148 of 2010  
(With prayer for interim relief and office report)

S.L.P. (C) No.26209 of 2010  
(With prayer for interim relief and office report)

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S.L.P. (C) No.26318 of 2010  
(With prayer for interim relief and office report)

S.L.P. (C) No.26363 of 2010  
(With prayer for interim relief and office report)

S.L.P. (C) No.26364 of 2010  
(With prayer for interim relief and office report)

S.L.P. (C) No.26432 of 2010  
(With prayer for interim relief and office report)

S.L.P. (C) No.26444 of 2010  
(With prayer for interim relief and office report)

S.L.P. (C) No.26446 of 2010  
(With prayer for interim relief and office report)

S.L.P. (C) No.26448 of 2010  
(With prayer for interim relief and office report)

S.L.P. (C) No.26634 of 2010  
(With prayer for interim relief and office report)

S.L.P. (C) No.26660 of 2010  
(With prayer for interim relief and office report)

S.L.P. (C) No.27437 of 2010  
(With prayer for interim relief and office report)

S.L.P. (C) No.27682 of 2010  
(With prayer for interim relief and office report)

S.L.P. (C) No.28019 of 2010  
(With prayer for interim relief and office report)

S.L.P. (C) No.28130 of 2010  
(With prayer for interim relief and office report)

S.L.P. (C) No.28353 of 2010  
(With office report)

S.L.P. (C) No.30500 of 2010  
(With prayer for interim relief and office report)

S.L.P. (C) No.30577 of 2010  
(With prayer for interim relief and office report)

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S.L.P. (C) No.30599 of 2010  
(With prayer for interim relief and office report)

S.L.P. (C) No.30912 of 2010  
(With prayer for interim relief and office report)

S.L.P. (C) No.31485 of 2010  
(With prayer for interim relief and office report)

S.L.P. (C) No.2485 of 2011  
(With office report)

S.L.P. (C) No.1412-1413 of 2011  
(With prayer for interim relief and office report)

S.L.P. (C) No.32624-32627 of 2011  
(With prayer for interim relief and office report)

IV. [Filling up Posts through limited Competitive Examination  
Process]

[State of Rajasthan]

Writ Petition (C) No.203 of 2010  
(With appln(s) for stay)

C.A. No. 1276 of 2005  
(With appln. For stay and permission to file additional documents  
and bringing on record the additional facts and early hearing and  
intervention and directions and office report)

[FOR DIRECTIONS]

Date: 12/01/2012 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. PATNAIK  
HON'BLE MR. JUSTICE SWATANTER KUMAR

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Mr. Rituraj Biswas,Adv.

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For St. Arunachal Pd. Mr. Anil Shrivastav,Adv.

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For HC of Guwahati

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For HC of Orissa

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Ms. Sampa Sengupta,Adv.

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Mr. Irshad Ahmad,Adv.

For State of J & K

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Ms. Astha Sharma,Adv.

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Mr. Amit Kumar Singh,Adv.

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Mr. AVS Raju,Adv.  
Ms. T. Kanaka Durga,Adv.

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Mr. Rishi Maheshwari,Adv.

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Mr. Shiv Ram Sharma,Adv.

Mrs. D.Bharthi Reddy,Adv.

Mr. Jagjit Singh Chhabra,Adv.

UPON hearing counsel the Court made the following  
O R D E R

Heard the parties.

Arguments concluded.

Judgment reserved.

(N.K. Goel)  
Court Master

(O.P. Sharma)  
Court Master

(M.S. Negi)  
Court Master